

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3787
ANSWERED ON:21.08.2003
INSURANCE SCHEME FOR LPG CYLINDERS
NARESH KUMAR PUGLIA

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Hindustan Petroleum Corporation Limited (HPCL) has announced an insurance scheme for its domestic cooking gas users to cover for loss of life and injuries due to an accident with an LPG cylinder ;
- (b) if so, the salient features thereof ;
- (c) whether other public sector oil companies such as Bharat Petroleum Corporation Limited (BPCL) and Indian Oil Corporation Limited (IOCL) are also likely to take steps in this regard ; and
- (d) if so, the details thereof and if not, the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

(a) & (b) : Hindustan Petroleum Corporation Limited (HPCL) has taken an exclusive insurance scheme for its domestic cooking gas customers to cover for loss of life, injuries and property damage due to an accident involving gas cylinder. Under this scheme, liability at law for compensation in respect of any accident resulting in death or bodily injury to any person or damage to property are as under :-

- (i) Per event - Rs. 25 lakhs.
- (ii) Per person - Rs. 10 lakhs

Similarly, personal accident cover to third parties and property damage at authorised customer's premises is as under ;-

- (i) On death - Rs. 1 lakh per person per event
- (ii) Medical Expenses - Rs. 15 lakh per event.
- (iii) Property damage - Maximum Rs. 25 thousand per event at authorised customer's premises.

(c) & (d) : Other Public Sector Oil Marketing Companies (OMCs) are also having an insurance policy which is legal liability and No Fault Liability policy covering personal accident, medical expenses and property damages arising out of LPG accidents at customers' registered premises, registered dealers' premises and whilst the cylinders are in transit.